

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-524
CP No.-24/241/242/ND/2023

IN THE MATTER OF:

Aarti Mittal & Ors.

.....Applicant

Vs.

Himalaya Esolutions Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 10.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Nitin Kochhar, CS with Mr. S. K. Sharma, Adv.

For the Respondent : Mr. Anil Jain, Adv. for R 1 to R 3

ORDER

Ld. Counsel on behalf of the Petitioner is present. Ld. Counsel on behalf of Respondent is also present. Pleadings are complete in this matter. List the matter for argument on **22.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)